

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION No. 720
ANSWERED ON FRIDAY, THE 14th DECEMBER, 2018
AGRAHAYANA 23, 1940 (SAKA)**

EASE OF DOING BUSINESS

QUESTION

720. SHRI SHIVKUMAR UDASI:

SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेटकार्यमंत्री

- (a) whether the Government has undertaken various measures to provide greater ease of doing business across various departments;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes automation of certain services for faster handling of procedures;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the aims and objective of the Central Registration System, timeline for implementation and features of the same?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY)

(श्री पी. पी. चौधरी) विधिऔरन्यायएवंकारपोरेटकार्यमंत्रालयमेंराज्यमंत्री

(a) to (d):- The Ministry of Corporate Affairs has taken a number of measures to improve the ease of doing business in the Country. Some of the steps taken include: introduction of the integrated Simplified Pro-forma for Incorporating Companies Electronically(SPICe) Form for name reservation, incorporation of companies, allotment of Director Identification Number (DIN) and allotment of Permanent Account Number (PAN) and first Tax Deduction and Collection Account Number (TAN) for a company; doing away with requirement for minimum paid up capital; making common seal for companies optional; zero fee being charged by the Ministry of Corporate Affairs for incorporation of all companies with authorized capital upto Rs. 10 lakh or upto 20 members where no share capital is applicable. (e):- The Central Registration Centre (CRC) was established in 2016 under Section 396 of the Companies Act, 2013 for speedier processing of incorporation related e-forms i.e. reservation of name and incorporation of companies. The CRC is already functioning.
